

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2310
TO BE ANSWERED ON 31.07.2017**

Mid Day Meal Scheme

2310. SHRIMATI POONAMBEN MAADAM:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is providing financial assistance for construction of kitchen-cum-store for cooking and safe storage of foodgrains in schools under the Mid Day Meal Scheme and if so, the details thereof;
- (b) the number of students beneficiaries, people employed and budget allocated by Government to the States under the said scheme along with the cooking cost per day per child reimbursed/incurred during the last three years, State/ UT-wise and year-wise; and
- (c) whether the Government has set up any monitoring mechanism to ensure that quality food is served to students and if so, the details thereof?

**ANSWER
MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

- (a) Under the Mid Day Meal Scheme, the Central Government started providing 100% Central Assistance for construction of kitchen-cum-stores at a flat rate of Rs. 60,000/- per unit since 2006-07. The norms for kitchen-cum-stores have been revised from the month of December, 2009 and the cost of construction of kitchen-cum-stores is now determined on the basis of plinth area norms and the State Schedule of Rates prevalent in the State/UT on sharing basis. The revised norms prescribe 20 sq. mtr. plinth area for construction of kitchen-cum-stores in schools having upto 100 children; for every additional 100 children, additional 4 sq. mtr. plinth area will be added. States/UTs have the flexibility to modify the slab of 100 children depending upon local conditions.
- (b) The State-wise number of children benefited, cook-cum-helpers engaged and fund released by the Government to the States/UTs under the scheme during the last three year are at Annexure –I & Annexure – II respectively. Under the scheme, the cooking cost per day per child during the last three years is as under:

(in Rs.)

2014-15 (w.e.f. 01-07-2014)		2015-16 (w.e.f. 01-07-2015)		2016-17 (w.e.f. 01-07-2016)	
Primary	Upper Primary	Primary	Upper Primary	Primary	Upper Primary
3.59	5.38	3.86	5.78	4.13	6.18

The cooking costs are to be shared between Central Government and States/UTs in prescribed ratio. The funding pattern has been revised from the year 2015-16 and at present the sharing ratio is 60:40 for non-NER States and UTs with legislature, 100% for UTs without Legislature and 90:10 for NER States and 3 Himalayan States viz. Himachal Pradesh, Jammu & Kashmir and Uttarakhand.

(c) The Government has adopted an elaborate monitoring mechanism at Central, State and District levels to ensure that quality food is served to children under the Scheme. At national level, an Empowered Committee, headed by Minister of HRD, a National level Steering-cum-Monitoring Committee (NSMC) and Programme Approval Board (PAB), both headed by Secretary (School Education & Literacy), evaluate the performance of each State and UT in implementation of the Scheme and suggest measures for its smooth and effective implementation, which is a continuous process. At the State level, a State level Steering-cum-Monitoring Committee headed by the State Chief Secretary and, at District Level, a District Level Committee under the Chairpersonship of the senior-most Member of Parliament of Lok Sabha of the district monitors the implementation of the scheme in the concerned District. At local level Gram Panchayats/Gram Sabhas, members of Village Education Committees (VECs), Parent-Teacher Associations (PTAs) and the School Management Committees (SMCs) are required to monitor the regularity and wholesomeness of the mid-day meal served to children, cleanliness in cooking and serving of the meal, timeliness in procurement of good quality ingredients, fuel, etc., implementation of variety in menu so as to make it attractive to children and ensuring social and gender equity on daily basis. In addition, the Centre constitutes Joint Review Missions (JRMs) consisting of educational and nutritional experts, which review the scheme through field visits from time to time. The reports of JRMs are shared with concerned States/UTs for taking corrective action on the findings.

.....

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2310 for 31.07.2017 raised by Shrimati Poonamben Maadam regarding Mid Day Meal Scheme

State-wise and Year-wise details of Number of Children Covered and Cook-cum-helper engaged during the last three years under Mid-Day Meal Scheme.

S.No.	States/UTs	2014-15		2015-16		2016-17*	
		Children	No. of Cooks-cum-Helpers Engaged	Children	No. of Cooks-cum-Helpers Engaged	Children	No. of Cooks-cum-Helpers Engaged
1	2	5	6	7	8	9	10
1	Andhra Pradesh	2917601	97251	2801432	92105	2705551	92105
2	Arunachal Pradesh	245291	7736	238681	7729	169092	6749
3	Assam	4474903	122724	4386452	121441	4269022	122724
4	Bihar	13150423	235181	13916506	236278	12684059	238869
5	Chhattisgarh	2877038	95524	2915536	93420	2654634	89791
6	Goa	145351	2067	143135	2623	143768	2696
7	Gujarat	4260527	90671	4394849	89796	4441071	87419
8	Haryana	1945224	32610	1707877	30652	1462837	30236
9	Himachal Pradesh	542750	23478	527332	22813	526177	22378
10	Jammu & Kashmir	712990	29555	724980	30648	409189	30110
11	Jharkhand	2585142	81203	2829835	81824	2862717	81417
12	Karnataka	4767100	117842	4635376	118886	4583175	118199
13	Kerala	2522323	13700	2494924	13664	2654807	14373
14	Madhya Pradesh	7244591	243309	6411390	236986	6031401	232183
15	Maharashtra	9762850	164479	9394423	163523	9410211	167909
16	Manipur	186596	6528	186655	6951	179581	6762
17	Meghalaya	510550	16965	526947	17094	522526	17546
18	Mizoram	137123	5166	141043	5220	138808	5071
19	Nagaland	234936	5057	187006	5057	157832	4643
20	Orissa	4733551	128020	4557835	128817	4527396	128000
21	Punjab	1653092	41820	1577526	42343	1544463	42510
22	Rajasthan	4945930	124616	4520007	115622	4423541	115622
23	Sikkim	76120	1891	67906	1884	63472	1891
24	Tamilnadu	4810470	128130	4809942	128130	4689441	128130
25	Telangana	2012329	55151	1966087	53492	1875755	52669
26	Tripura	355156	10941	375912	10926	370096	10943
27	Uttarakhand	667647	29397	647167	28699	657323	397829
28	Uttar Pradesh	10326042	401378	9907312	398073	10320978	28092
29	West Bengal	12098740	237774	12026619	244744	12037938	238106
30	A&N Islands	27958	721	28173	721	26311	721
31	Chandigarh	46779	740	52726	746	46105	741
32	D&N Haveli	34320	861	33385	927	33302	925
33	Daman & Diu	14232	304	14403	317	14704	320
34	Delhi	1166583	20845	1121808	19271	1085961	19228
35	Lakshadweep	7168	113	6908	110	6452	110
36	Puducherry	55474	1031	47771	1031	41157	1031
	Total	102254904	2574779	100325867	2552563	97770853	2538048

*Coverage upto 3rd QTR during 2016-17

Annexure- II

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2310 for 31.07.2017 raised by Shrimati Poonamben Maadam regarding Mid Day Meal Scheme

State-wise and Year-wise details of funds released under Mid Day Meal Scheme during last three years

(Rs. in lakh)

S. No.	States/UTs	Central Assistance Released		
		2014-15	2015-16	2016-17
1	Andhra Pradesh	31556.76	29064.76	24402.16
2	Arunachal Pradesh	3351.71	3273.34	3355.92
3	Assam	47985.16	55376.49	54846.72
4	Bihar	136532.1	120013.29	114257.02
5	Chhattisgarh	31564.09	26991.77	29196.57
6	Goa	1403.61	1297.2	1230.38
7	Gujarat	44783.33	38053.3	40756.01
8	Haryana	16398.99	12382.8	11539.51
9	Himachal Pradesh	7460.91	8141.23	8028.63
10	Jammu & Kashmir	6203.3	8366.30	11393.26
11	Jharkhand	21508.92	24518.16	38196.77
12	Karnataka	56610.57	41939.61	43937.98
13	Kerala	22575.34	17120.97	17781.46
14	Madhya Pradesh	79567.82	60698.68	65741.79
15	Maharashtra	95059.83	103072.93	70686.68
16	Manipur	3281.86	2452.83	2691.66
17	Meghalaya	6247.18	7024.6	6239.53
18	Mizoram	2049.78	2060.99	2017.24
19	Nagaland	4226.96	1073.68	2423.56
20	Orissa	49303.55	39731.89	43841.08
21	Punjab	13500.81	16650.04	13773.43
22	Rajasthan	41757.13	41934.63	45451.46
23	Sikkim	1040.14	1001.38	899.13
24	Tamil Nadu	63991.1	44253.83	42846.05
25	Telangana	20114.42	17435.58	18085.87
26	Tripura	4827.01	5129.42	5279.73
27	Uttarakhand	8931.74	10419.33	8483.19
28	Uttar Pradesh	105142.49	86192.86	101736.19
29	West Bengal	109189.56	75582.33	106921.55
30	A&N Islands	322.2	281.46	415.17
31	Chandigarh	810.479	756.43	819.3
32	D&N Haveli	409.772	569.38	638.51
33	Daman & Diu	213.31	272.37	284.48
34	Delhi	7892.3	9449.23	9075.93
35	Lakshadweep	108.81	127.04	127.60
36	Puducherry	597.7	520.77	459.94
	TOTAL	1046521	913230.9	947861